

NOTIFICATION No. 168 / 2018

I

Tmt. S.Hermies, Additional Sub Judge, Tindivanam, is transferred and posted as Special Judge, Special Court for trial of cases under Prevention of Corruption Act, Chennai, in the existing vacancy.

Tmt. A.K.K. Rajini, Additional Sub Judge, Tirunelveli, is transferred and posted as Additional Sub Judge, Tindivanam, vice Tmt. S.Hermies, transferred.

II

The Government in G.O.(Ms) No.703, Home (Courts IV) Department, dated 11.07.2018 have issued orders sanctioning one post of Administrative Officer in the nomenclature as Deputy Secretary in the cadre of Senior Civil Judge on permanent basis in lieu of the lapsed post of Administrative Officer, for smooth functioning of the Tamil Nadu State Legal Services Authority, Chennai.

Thiru. T.Sundaramoorthy, VI Assistant Judge, City Civil Court, Chennai, now functioning on deputation as Officer on Special Duty in Tamil Nadu State Legal Services Authority, Chennai, is transferred and posted as Deputy Secretary, Tamil Nadu State Legal Services Authority, Chennai, in the newly sanctioned Post.

HIGH COURT, MADRAS.
DATED: 27.09.2018.

SD/- C. KUMARAPPAN
REGISTRAR GENERAL

